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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

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NOTIFICATION NO.10 (RE-2003) 2002-2007

NEW DELHI, DATED 22nd May, 2003

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S.O.(E) In exercise of powers conferred under paragraph 2.4 of the Export and Import Policy, 2002-2007 (RE 2003), the Director General of Foreign Trade hereby announces All Industry Rate of Duty Drawback of Rs.925/- per MT for furnace oil supplied by domestic oil companies to EOU/EPZ/SEZs under deemed export scheme as contained in Chapter 8 of the EXIM Policy for the period till further orders.

This issues in public interest.

(L. Mansingh)
Director General of Foreign Trade
and ex-officio Addl. Secretary to the Government of India

Copy to all concerned

